

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.753

TO BE ANSWERED ON MONDAY THE 7TH FEBRUARY, 2022
MAGHA 18, 1943 (SAKA)

GST ON MOBILE PHONES

753. SHRI T.R.V.S. RAMESH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Goods and Services Tax (GST) on mobile phones is very high;
- (b) if so, the details thereof;
- (c) whether the Government proposes to reduce applicable GST rate in adherence of the vision of Digital India; and
- (d) if so, the time by which it is likely to be done?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): GST rates are prescribed on the basis of the recommendations of the GST Council. As recommended by the Council the GST rate on Mobile Phones is 18%. Council has not made any further recommendation relating to the GST rate on Mobile Phones.
